

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 46 of 2020

IN THE MATTER OF:

M/s Symbol Vinimay Pvt. Ltd.

.....Appellant

Vs.

Champa Impex Pvt. Ltd.

.....Respondent

Present :

**For Appellant: Ms. Shruti Agarwal, Mr. Saurabh Chaudhary,
Advocates**

**For Respondents: Mr. K.Anurag Singh, Mr. Nishant Piyush, Mr. Zaina
Khan, Mr. Priyanshu Upadhyay, Advocates**

O R D E R

16.03.2020 - Learned Counsel for Appellant files written submissions which she wants to refer at the time of argument.

Learned Counsel for Respondent may also prepare brief written submissions making reference to the points to be raised and argued and giving reference to page numbers at the time of arguments.

List the appeal for 'admission' (after notice) on **20th April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

ss/m